

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 10385-JK (LD ) of 2024**

**DATED:- 10 - 06 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition and other connected matters, if any pending before the Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021..

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 10.06.2024

No:- LAW-OIC/6/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.10385 -JK(LD) of 2024 dated 10.06.2024

S.No.	Title of the case	OIC
1	WPC No. 737/2024 titled Mohd Anwar Chowdhary Vs Union of India	Sh Manoj Kumar JKAS Under Secretary to Government Social Welfare Department
2	WPC No. /2023 titled Akshay Kumar and Anr Vs. Director Dr. Amedkar Foundation and Ors	Sh Sanjay Padnita Under Secretary to Government Social Welfare Department
3	WPC No. /2024 titled Sulaman Asaf Manhas Vs UT of J&K and Ors	
4	WPC No. 3066/2022 titled All J&K Anganwadi Workers and Helpers Association Vs UT of J&K and Ors	Sh Mohd Imran Naik JKAS Under Secretary to Government Social Welfare Department
5	WPC NO, 29338/2022 titled Afshana and Ors VS Union Territory of J&K and Ors	

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*Reyazul*  
10.06.24